THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-66/2005/3909/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance),

Gauhati High Court,

Guwahati.

To,

Shri Rafique Ahmed Tapadar

District & Sessions Judge,

Golaghat.

Dated Guwahati the June, 2025.

Sub:

Station leave.

Ref:-

Your letter No. DJ (G) 4122/2025, dtd. 02.06.2025

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, at own cost, from the evening of 06.06.2025 till the evening of 08.06.2025. The Addl. Sessions Judge-cum-Special Judge (POCSO), Golaghat, and in her absence, the CJM, Golaghat will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sdl-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-66/2005/3910/A, dated 1 04-06-25

Copy forwarded for information to:

لر The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)